

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2028
ANSWERED ON 17.03.2023

PHASE-II OF FAME INDIA SCHEME

2028. SHRI JOSE K. MANI:

Will the Minister of **Heavy Industries** be pleased to state:

- (a) the details regarding the funds allocated under Phase-II of FAME India scheme over the last two years, State-wise details thereof;
- (b) the number of charging stations established across the country under the Phase-II of FAME India scheme, the details thereof;
- (c) whether Government has taken any steps to fast track the establishment of charging stations across the country; and
- (d) if so, the details of the action taken in this regard?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a): Sir, the FAME-India Scheme phase-II is being implemented on pan India basis for a period of five years commencing from 1st April, 2019. The details of the budgetary allocation and utilization to implement Phase II of FAME-India Scheme is as under:

Sl. No.	Financial Year	Budget Allocation	Fund Utilization as on 30.11.2022
1	2019-2020	Rs. 500.00 Crore	Rs. 500.00 Crore
2	2020-2021	Rs. 318.36 Crore	Rs. 318.36 Crore
3	2021-2022	Rs. 800.00 Crore	Rs. 800.00 Crore
4	2022-2023	Rs. 2897.84 Crore	Rs. 1382.90 Cr. as on 08.02.2023

(b): Sir, under phase-II of FAME-India Scheme, the Ministry of Heavy Industries has sanctioned 2,877 electric vehicle charging stations in 68 cities across 25 states/UTs including the State of Tamil Nadu. Further, 1576 charging stations across 9 Expressways and 16 Highways under phase-II of FAME India Scheme has also been sanctioned. The state-wise details of charging stations as sanctioned under phase-II of FAME India Scheme are attached at **ANNEXURE**.

(c) & (d): Sir, following initiatives have also been taken up by the Government for improving the charging infrastructure required for electric vehicles in the country including the State of Telangana-

(i) Ministry of Power (MoP) has released a notification on charging infrastructure standards permitting private charging at residences and offices.

(ii) Ministry of Housing & Urban Affairs (MoHUA) amended the Model Building Byelaws 2016 to establish charging stations and infrastructure in private and commercial buildings.

ANNEXURE

Phase-II of FAME India Scheme:

- Ministry of Heavy Industries has sanctioned 2,877 Electric Vehicle Charging Stations in 68 cities across 25 States/UTs.
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State	No. of EV chargers sanctioned
Maharashtra	317
Andhra Pradesh	266
Tamil Nadu	281
Gujarat	278
Uttar Pradesh	207
Rajasthan	205
Karnataka	172
Madhya Pradesh	235
West Bengal	141
Telangana	138
Kerala	211
Delhi	72
Chandigarh	70
Haryana	50
Meghalaya	40
Bihar	37
Sikkim	29
Jammu & Kashmir	25
Chhattisgarh	25
Assam	20
Odisha	18
Uttarakhand	10
Puducherry	10
Andaman and Nicobar (Port Blair)	10
Himachal Pradesh	10
Total	2877

- MHI has sanctioned 1576 EV Charging Stations across **9 Expressways & 16 Highways**.
Details are as specified below:

Sl. No	Expressways	EV Charging Stations Sanctioned
1	Mumbai - Pune	10
2	Ahmadabad - Vadodara	10
3	Delhi Agra Yamuna	20
4	Bengaluru Mysore	14
5	Bangaluru-Chennai	30
6	Surat-Mumbai	30
7	Agra-Lucknow	40
8	Eastern Peripheral (A)	14
9	Hyderabad ORR	16
Sl. No	Highways	EV Charging Stations Sanctioned
1	Delhi - Srinagar	80
2	Delhi – Kolkata	160
3	Agra - Nagpur	80
4	Meerut to Gangotri Dham	44
5	Mumbai - Delhi	124
6	Mumbai-Panaji	60
7	Mumbai - Nagpur	70
8	Mumbai - Bengaluru	100
9	Kolkata - Bhubaneswar	44
10	Kolkata - Nagpur	120
11	Kolkata - Gangtok	76
12	Chennai-Bhubaneswar	120
13	Chennai - Trivendram	74
14	Chennai-Ballary	62
15	Chennai - Nagpur	114
16	Mangaldai - Wakro	64
1576		
